

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/52859/2024 ARBA/5/2025	UCO BANK, SAMBALPUR VS SANGRAM KESHARI KHUNTIA	SUBRAT MISRA VS	// (//
2	D-BLAPL/110/2025 BLAPL/421/2025	BALU @ BALU BIRUA @ DINESH BIRUA VS STATE OF ODISHA	CHHABI BEHERA VS	CHOUDWAR /592 /2024 SPECIAL JUDGE (POCSO), CUTTACK(C Spl/0000202/2024
3	D-BLAPL/884/2025 BLAPL/422/2025	ISAK MOHAMMAD @ MD. APSAR VS STATE OF ODISHA	RONALISHA PRADHAN VS	KUMBHARAPARA /388 /2024 S.D.J.M.,PURI(Puri) GR/0001126/2024
4	D-BLAPL/904/2025 BLAPL/423/2025	DILLIP DIGAL VS STATE OF ODISHA	ANIRUDHA DAS VS	KHANDAGIRI P.S. /875 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000661/2024
5	D-BLAPL/972/2025 BLAPL/424/2025	SAHIL KHAN @ SAIDU @ SK. SAHAJUDDIN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	Maitri Vihar PS /547 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000652/2024
6	D-BLAPL/910/2025 BLAPL/425/2025	MANORANJAN PARIDA VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	NAUGAON /276 /2024 SPECIAL JUDGE(POCSO), JAGATSINGH Spl/0000132/2024
7	D-BLAPL/982/2025 BLAPL/426/2025	SURATHA SAHU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KEGAON /309 /2023 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000029/2024
8	D-BLAPL/916/2025 BLAPL/427/2025	SUBALA SAHU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	POLASARA PS /313 /2022 ADJ,KODALA(Ganjam) ST/0000015/2023
9	D-BLAPL/984/2025 BLAPL/428/2025	ARCHANA DEVI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	//0 SPECIAL JUDGE,BHAWANIPATNA(Kala 2(A)CC/0000020/2024
10	D-BLAPL/955/2025 BLAPL/429/2025	SUNIL KUMAR PRADHAN VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARASINGHPUR /219 /2024 SPECIAL JUDGE (POCSO), CUTTACK(C Spl/0000218/2024
11	D-BLAPL/987/2025 BLAPL/430/2025	CHINMAYA ROUT @ CHINU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NAYAPALLI P.S. /648 /2024 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0001303/2024

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12	D-BLAPL/1034/2025 BLAPL/431/2025	RAJANIKANTA PAIKARAY VS STATE OF ODISHA	RABINDRA NATH PANDA VS	/ /0 J.M.F.C.,BEGUNIA(Khordha) 2(A)CC/0000165/2024
13	D-BLAPL/1048/2025 BLAPL/432/2025	SIPU @ AMARESH ROUT VS STATE OF ODISHA	RANJIT KESHARI RAY VS	RAMACHANDRAPUR /72 /2023 ADDL.DIST.JUDGE,ANANDPUR(Kendujh ST/0000076/2023
14	D-BLAPL/1039/2025 BLAPL/433/2025	AMAR MALLIK VS STATE OF ODISHA	MADAN SUNDAR BEHERA VS	BARI RAMACHANDRAPUR /387 /2024 S.D.J.M.,JAJPUR(Jajapur) CT/0001766/2024
15	D-BLAPL/37603/2024 BLAPL/434/2025	BIPUL GHARAMI VS STATE OF ODISHA	SUBHASISH DAS VS	MOTU /45 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000077/2022
16	D-BLAPL/37497/2024 BLAPL/435/2025	ATUL DIGAL VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000111/2024
17	D-BLAPL/870/2025 BLAPL/436/2025	JAGANATH POLAI @ JAGA POLAI VS STATE OF ODISHA	GOURAV MOHANTY VS	ASKA /260 /2012 A.D.J.,ASKA(Ganjam) ST/0000018/2024
18	D-BLAPL/1054/2025 BLAPL/437/2025	ALEKH NATH @ KARUA VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	SORO /511 /2019 AD-HOC A.D.J.(FTSC),BALASORE(Balesh Spl/0000310/2019
19	D-BLAPL/38068/2024 BLAPL/438/2025	SAROJ KUMAR MALIK @ BHEJAN VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	NEMALO /29 /2024 A.D.J. SALIPUR(Cuttack) ST/0000038/2024
20	D-BLAPL/825/2025 BLAPL/439/2025	UDAYA NAIK VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	/ /0 SPL JUDGE, KHALLIKOTE(Ganjam) 2(A)CC/0000017/2024
21	D-BLAPL/1056/2025 BLAPL/440/2025	PRAKASH DIGAL VS STATE OF ODISHA	SAKTI PRASAD DAS VS	KHANDAGIRI P.S. /875 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000661/2024
22	D-BLAPL/1057/2025 BLAPL/441/2025	KALYAN NAIK @ KALYANA NAIK VS STATE OF ODISHA	KEDAR SANKAR SAHU VS	BALIMI /256 /2024 S.D.J.M.,HINDOL(Dhenkanal) GR/0000965/2024
23	D-BLAPL/1058/2025	SANJIBANI VISWAKARMA @ SANJU @ SANU	RAJIB LOCHAN PATTNAIK	KORAPUT GRPS /31 /2024

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	BLAPL/442/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,KORAPUT(Koraput) TR/0000134/2024
24	D-BLAPL/1073/2025 BLAPL/443/2025	BABULU @ BIKRAM KESHARI SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARBHA /248 /2024 A.D.J.,SONEPUR(Sonepur) SC/0000056/2024
25	D-BLAPL/281/2025 BLAPL/444/2025	AMAR BEHERA VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	MANIABANDHA /89 /2024 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000153/2024
26	D-BLAPL/298/2025 BLAPL/445/2025	MANKI MUNDARI @ JATA VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	MOHULDIHA /63 /2022 ADDL.SESIONS JUDGE,KARANJIA(Ma...) ST/0000006/2023
27	D-BLAPL/1091/2025 BLAPL/446/2025	RAMACHANDRA SAHOO VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	/ /0 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh...) 2(A)CC/0000180/2024
28	D-BLAPL/830/2025 BLAPL/447/2025	PRADIPTA MUDULI VS STATE OF ODISHA	JAYADEBA BEHERA VS	BOUDH /422 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000110/2024
29	D-BLAPL/1059/2025 BLAPL/448/2025	JATIN GANTAYAT @ JATIN KUMAR GANTAYAT VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	SORO /945 /2024 J.M.F.C.,SORO(Baleshwar) CT/0001540/2024
30	D-BLAPL/1067/2025 BLAPL/449/2025	RAHIL SEIKH @ RAHEL VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA SADAR /268 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS... CT/0001438/2024
31	D-BLAPL/1101/2025 BLAPL/450/2025	BISHAL SINGH VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	BOIPARIGUDA /35 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000013/2024
32	D-BLAPL/1104/2025 BLAPL/451/2025	MANAS BALABANTARAY VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	/ /0 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh...) TR/0000001/2025
33	D-BLAPL/1169/2025 BLAPL/452/2025	SK.RAFIKUL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000314/2024
34	D-BLAPL/1144/2025 BLAPL/453/2025	TITO BISWAS VS	PRASHANTA KUMAR NAYAK VS	TUREIKELA /388 /2024 J.M.F.C.,KANTABANJI(Balangir)

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35	D-BLAPL/1157/2025 BLAPL/454/2025	STATE OF ODISHA RASIA @ RASMIKANTA MANGARAJ VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GR/0000921/2024 RAJNAGAR /395 /2024 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000532/2024
36	D-BLAPL/1174/2025 BLAPL/455/2025	GIRIA @ GIRIDHARI GOUDA VS STATE OF ODISHA	SARAT KUMAR JENA VS	RAMBHA (KHALLIKOTE) /808 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002448/2024
37	D-BLAPL/1161/2025 BLAPL/456/2025	STATE OF ODISHA PRADEEP KUMAR NAYAK VS	AMULYA RATNA PANDA VS	/ /0 C.J.M.,BALASORE(Baleshwar) 2(B)CC/000001/2024
38	D-BLAPL/1117/2025 BLAPL/457/2025	STATE OF ODISHA BIKASH DAS VS	SURYA KANTA PRADHAN VS	BOIPARIGUDA /35 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000013/2024
39	D-BLAPL/1163/2025 BLAPL/458/2025	STATE OF ODISHA MANTU GAYAN VS	SUSHANTA KUMAR PRADHAN VS	KUCHINDA /414 /2024 S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(S GR/0000916/2024
40	D-BLAPL/1164/2025 BLAPL/459/2025	STATE OF ODISHA MANISH SHAW VS	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000002/2025
41	D-BLAPL/1112/2025 BLAPL/460/2025	STATE OF ODISHA ANAMA @ ANANDA BASTARAY VS	JYOTIRMAYA SAHOO VS	ADVA /117 /2023 DISTRICT AND SESSIONS JUDGE,GAJA ST/0000106/2023
42	D-BLAPL/1175/2025 BLAPL/461/2025	STATE OF ODISHA JAGDISH K. BEHERA @ JAGADISH KUMAR BEHERA VS	JYOTIRMAYA SAHOO VS	BAIDYANATHPUR /567 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002613/2024
43	D-BLAPL/1194/2025 BLAPL/462/2025	STATE OF ODISHA KALU NAYAK VS	JYOTIRMAYA SAHOO VS	BADAGADA /284 /2024 A.D.J.,ASKA(Ganjam) ST/0000176/2024
44	D-BLAPL/953/2025 BLAPL/463/2025	STATE OF ODISHA SRIMUKHA BAG VS	JNYANANANDA PANDA VS	KORAPUT VIGILANCE /30 /2024 SPL. JUDGE (VIG),BHAWANIPATNA(Ka GR/0000015/2024
45	D-BLAPL/1032/2025 BLAPL/464/2025	STATE OF ODISHA(VIG.) MINATI PAIKARAY VS STATE OF ODISHA	RABINDRA NATH PANDA VS	/ /0 J.M.F.C.,BEGUNIA(Khordha) 2(A)CC/0000165/2024

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46	D-BLAPL/1037/2025 BLAPL/465/2025	LITU @ PRADEEP PATRA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	KANKADAHAD /241 /2024 SPECIAL JUDGE (POCSO), DHENKANAL Spl/0000054/2024
47	D-BLAPL/516/2025 BLAPL/466/2025	AVINAS MAURYA VS STATE OF ODISHA	LAXMAN PRADHAN VS	ADVA /49 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000029/2023
48	D-BLAPL/780/2025 BLAPL/467/2025	RIZWAN @ NIJAMUDDIN KHAN VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	NISCHINTAKOILI /243 /2024 J.M.F.C.,SALIPUR(Cuttack) GR/0001230/2024
49	D-BLAPL/909/2025 BLAPL/468/2025	MINU BARDHAN VS STATE OF ODISHA	RAKESH KUMAR DAS VS	R.UDAYAGIRI /78 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000056/2024
50	D-BLAPL/1237/2025 BLAPL/469/2025	DAUD DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BHAWANIPATNA(Kala 2(A)CC/0000023/2024
51	D-BLAPL/1238/2025 BLAPL/470/2025	BHOJARAJ MOHANAND VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BHAWANIPATNA(Kala 2(A)CC/0000023/2024
52	D-BLAPL/980/2025 BLAPL/471/2025	SURENDRA SING @ SINGH VS STATE OF ODISHA	DHARMENDRA SETHY VS	SORO /233 /2019 DISTRICT & SESSIONS JUDGE,BALASO ST/0000109/2020
53	D-BLAPL/1119/2025 BLAPL/472/2025	CHANDAN @ CHANDRA BINDHANI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /313 /2024 J.M.F.C.,BASTA(Baleshwar) CT/0000793/2024
54	D-BLAPL/39282/2024 BLAPL/473/2025	RAJ TANTY VS STATE OF ODISHA	RASHMIKANTA MAHALIK VS	SUNDARGARH TOWN /375 /2024 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0001350/2024
55	D-BLAPL/43/2025 BLAPL/474/2025	MANJI CHAURASIA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	BARBIL /304 /2024 SPECIAL JUDGE (POCSO), KENDUJHAR Spl/0000093/2024
56	D-BLAPL/1121/2025 BLAPL/475/2025	GIRISH CHAMPIA VS STATE OF ODISHA	RADHARAMAN DAS NAYAK VS	KHAMAR /177 /2024 A.D.J.,TALCHER(Anugul) CT/0000231/2024
57	D-BLAPL/1086/2025	MILAN RANA	AMIT KUMAR SAA	BOLANGIR TOWN /341 /2023

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	BLAPL/476/2025	VS STATE OF ODISHA	VS	2ND ADDL.DIST.JUDGE, BALANGIR(Balangir) SC/0000092/2023
58	D-BLAPL/1129/2025 BLAPL/477/2025	SHLOK SHRIVAS VS STATE OF ODISHA	REBATILATA PANDA VS	MACHHKUND /83 /2021 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000078/2021
59	D-BLAPL/1115/2025 BLAPL/478/2025	HIMANSU SEKHAR BHOI VS STATE OF ODISHA	GURU PRASAD PANDA VS	BAUNISUNI /141 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000088/2024
60	D-BLAPL/1216/2025 BLAPL/479/2025	TANKESWAR DANDSENA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	//0 J.M.F.C.,SINAPALI(Nuapada) 2(A)CC/0000237/2024
61	D-BLAPL/1219/2025 BLAPL/480/2025	SHATISH KUMAR JAIN VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	//0 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA 2(A)CC/0000377/2024
62	D-BLAPL/38477/2024 BLAPL/481/2025	CHAITANYA MURMU VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BETNOTI /29 /2022 A.D.J.,BARIPADA(Mayurbhanj) ST/0000125/2022
63	D-BLAPL/743/2025 BLAPL/482/2025	APPU KUMAR PRASAD VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	//0 1ST ADJ,CUTTACK(Cuttack) 2(A)CC/0000088/2023
64	D-BLAPL/1373/2025 BLAPL/483/2025	NIRANJAN SAHU VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	BALIMI /154 /2024 DISTRICT & SESSIONS JUDGE,DHENKANAL CT/0000232/2024
65	D-BLAPL/1261/2025 BLAPL/484/2025	RANJAN MOHAPATRA VS STATE OF ODISHA	SITIKANT MISHRA VS	RAGHUNATHPUR /261 /2024 A.D.J.,JAGATSINGHPUR(Jagatsinghapur) CT/0000005/2025
66	D-CMAPL/52035/2024 CMAPL/11/2025	RAGHUKUL TILAK BISWAL VS NILAM BISWAL @ BEHERA	ADV. VS	// () //
67	D-CMAPL/53088/2024 CMAPL/12/2025	SURENDRANATH DAS VS H.R.UNMATCHED SYSTEMS PVT.LTD.	ADV. VS	// () //
68	D-CMAPL/53988/2024 CMAPL/13/2025	TRAILOKYANATH NAYAK VS	ADV. VS	// ()

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69	D-CMAPL/1269/2025 CMAPL/14/2025	THE ASSESSING OFFICER CUM MANAGER (ELECTRICAL), TPCODL, CUTTACK SANJAY KUMAR PANIGRAHI VS STATE OF ODISHA	AMIYA KUMAR MOHANTY (A) VS	// // ()
70	D-CMP/52300/2024 CMP/54/2025	SOUBHAGYA SAHOO VS MANOJ @ MANORANJAN SAHOO	BIBEKANANDA BAISAKH VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0000003/2003
71	D-CMP/1160/2025 CMP/55/2025	G.VIMALA @ ESWARI VS T.K.ANNAPURNA	GOPINATH MISHRA VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam CS/0000294/2016
72	D-CMP/1125/2025 CMP/56/2025	SRIDHAR BEHERA VS DAYANIDHI DAS	ALOK KUMAR MOHANTY VS	// CIVIL JUDGE (SD),KEONJHAR(Kendujha CS/0000064/2016
73	D-CMP/1132/2025 CMP/57/2025	MALLILATA BHOI VS KIRTAN KUMAR MISHRA	CHAKRADHAR SINGH VS	// CIVIL JUDGE (SD),KEONJHAR(Kendujha CS/0000064/2016
74	D-CMP/54539/2024 CMP/58/2025	GOLAP CHANDRA PATEL VS BADRINARAYAN PADHEE	PABITRA KUMAR NAYAK VS	// CIVIL JUDGE (SD),ROURKELA(Sundarga CS/0000223/2023
75	D-CMP/52597/2024 CMP/59/2025	LAXMIDHAR SAMANTARAY VS AKURA@AKRURA SAMANTARAY	MANAS RANJAN DHAL VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANE CS/0000460/2024
76	D-CMP/1188/2025 CMP/60/2025	MAHESWAR TRIPATHY VS JASODA TRIPATHY	PRASANTA KUMAR SATAPATHY VS	// CIVIL JUDGE (SD),BOLANGIR(Balangir) CMA/0000029/2024
77	D-CMP/812/2025 CMP/61/2025	BAHADUR SINGH VS SAMBHUNATH NAIK	MAHESWAR MOHANTY VS	// ADDL CIVIL JUDGE(SD), BARIPADA(Ma CS/0000556/2021
78	D-CMP/58/2025 CMP/62/2025	CH. SUBASH CHANDRA SUBUDHI VS CH. NAGESWAR SUBUDHI	SAILABALA JENA VS	// () //
79	D-CMP/51425/2024 CMP/63/2025	RUKMANI SAHOO VS AKHAY BARIK	SUKANTA KUMAR NAYAK VS	// CIVIL JUDGE (SD), CHANDIKHOL(Jajapu CS/0000047/2022

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80	D-CMP/1202/2025 CMP/64/2025	SABITRI BEHERA VS SANTILATA DAS	NIRANJAN LENKA VS	// CIVIL JUDGE (SD),PATTAMUNDAI(Kend IA/0000316/2024
81	D-CONTC/53320/2024 CONTC/191/2025	BABULA BADHEI @ MOHARANA VS JITENDRA MURMU, OAS A(J.B)	ADV. VS	// ()
82	D-CONTC/55127/2024 CONTC/192/2025	PURNA CHANDRA PANIGRAHI VS SALINI PANDIT, IAS	ADV. VS	// ()
83	D-CONTC/407/2025 CONTC/193/2025	PRAFULLA KUMAR PANDA VS SHALINI PANDIT, I.A.S.	ADV. VS	// ()
84	D-CONTC/410/2025 CONTC/194/2025	RATNAKAR PADHI VS SHALINI PANDIT, I.A.S.	ADV. VS	// ()
85	D-CONTC/476/2025 CONTC/195/2025	PITAMBAR MAJHI VS ALOK KAR,ADDL. SECY. ,DEPT. OF W.R, ODISHA	ADV. VS	// ()
86	D-CONTC/478/2025 CONTC/196/2025	DULURAM MAJHI VS ALOK KAR,ADDL SECY. ,DEPT. OF W.R, ODISHA	ADV. VS	// ()
87	D-CONTC/645/2025 CONTC/197/2025	BIKASH RANJAN SAHU VS MANORANJAN MALLICK,DIRECTOR,SECONDARY EDUCATION,ODISHA	ADV. VS	// ()
88	D-CONTC/647/2025 CONTC/198/2025	BHASKAR MAHALA VS SHALINI PANDIT,COMMN. CUM SECY, S AND ME DEPT.	ADV. VS	// ()
89	D-CONTC/651/2025 CONTC/199/2025	DIBAKAR PATI VS ARBINDA KUMAR AGRAWAL,IAS	ADV. VS	// ()
90	D-CONTC/688/2025 CONTC/200/2025	KISHORE KUMAR MAHARANA VS ARAVIND AGARWAL,IAS	SUBHADUTTA ROURTRAY VS	// ()
91	D-CONTC/694/2025	BENUDHAR DAS	SUBHADUTTA ROURTRAY	//

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	CONTC/201/2025	VS ARAVIND AGARWAL,IAS	VS	0 //
92	D-CONTC/700/2025 CONTC/202/2025	RAJENDRA PRASAD BISHOYI VS AMITA PATTANAIAK,DISTRICT EDUCATION OFFICER,GANJAM	ADV. VS	// 0 //
93	D-CONTC/705/2025 CONTC/203/2025	SACHIN TANDI VS G.MATHI VATHANAN,IAS	SANKAR PRASAD PANI VS	// 0 //
94	D-CONTC/708/2025 CONTC/204/2025	HARIHAR NAYAK VS DEORANJAN KUMAR SINGH,IAS	ADV. VS	// 0 //
95	D-CONTC/160/2025 CONTC/205/2025	CH. MOHAN RAO VS MANORANJAN MALLIK, DIRECTOR, SECONDARY EDUCATION, ODISHA	J.K.MISHRA (2) VS	// 0 //
96	D-CONTC/720/2025 CONTC/206/2025	DR.AVAYA KUMAR NAYAK VS V.SRINIVAS,IAS	SUNIL J.MATHEWS VS	// 0 //
97	D-CONTC/721/2025 CONTC/207/2025	DILIP ROUTRAI VS V.SRINIVAS,IAS	SUNIL J.MATHEWS VS	// 0 //
98	D-CONTC/724/2025 CONTC/208/2025	DURYODHAN BHUYAN VS DEORANJAN KUMAR SINGH,IAS	ADV. VS	// 0 //
99	D-CONTC/728/2025 CONTC/209/2025	BIJAYA KUMAR PRADHAN VS DEORANJAN KUMAR SINGH,IAS	ADV. VS	// 0 //
100	D-CONTC/881/2025 CONTC/210/2025	PADALA VENU VS ASWATHY.S, IAS	ADV. VS	// 0 //
101	D-CONTC/937/2025 CONTC/211/2025	TRINATH NAYAK VS RAMASHIS HAZRA,IAS	ADV. VS	// 0 //
102	D-CONTC/961/2025 CONTC/212/2025	PRADOSH KUMAR CHAMPATIRAY VS	ADV. VS	// 0

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103	D-CONTC/969/2025 CONTC/213/2025	DR.ARABINDA KUMAR PADHEE,IAS RAKESH KUMAR BEHERA VS PRIYAPADA NAIK,DIST. WELFARE OFFICER,MAYURBHANJ	ADV. VS	// // ()
104	D-CONTC/970/2025 CONTC/214/2025	SUSANTA KUMAR DAS VS RAJESH PRAVAKAR PATIL,IAS	ADV. VS	// // ()
105	D-CONTC/54396/2024 CONTC/215/2025	AKSHYAY CHANDRA PARIDA VS AKSHAY SUNIL AGRAWAL,COLLECTOR AND D.M, NAYAGARH	ADV. VS	// // ()
106	D-CONTC/313/2025 CONTC/216/2025	BADAL KUMAR PANDA VS RAJESH PRAVAKAR PATIL,IAS	ADV. VS	// // ()
107	D-CONTC/716/2025 CONTC/217/2025	RAGHUNATH BEHERA VS DEORANJAN KUMAR SINGH,IAS	ADV. VS	// // ()
108	D-CONTC/731/2025 CONTC/218/2025	BABAJI CHARAN BEHERA VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// // ()
109	D-CONTC/735/2025 CONTC/219/2025	DEBARAJ BEHERA VS DEORANJAN KUMAR SINGH,IAS	ADV. VS	// // ()
110	D-CONTC/737/2025 CONTC/220/2025	KAILASH CHANDRA NAYAK VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// // ()
111	D-CONTC/740/2025 CONTC/221/2025	SAROJINI MARTHI @ MARTHA VS ANU GARG,IAS,	ADV. VS	// // ()
112	D-CONTC/743/2025 CONTC/222/2025	BABAJI CHARAN BARAL VS DEORANJAN KUMAR SINGH,IAS	ADV. VS	// // ()
113	D-CONTC/777/2025 CONTC/223/2025	PRAVAKAR SWAIN VS ER. JAY NARAYAN SEET,ENGNR. IN CHIEF, RWS AND S	ADV VS	// // ()

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114	D-CONTC/904/2025 CONTC/224/2025	PRADEEP KUMAR MOHAPATRA VS SALINI PANDIT,IAS	ADV. VS	// 0 //
115	D-CONTC/915/2025 CONTC/225/2025	PURNA CHANDRA MISHRA VS SALINI PANDIT,IAS	ADV. VS	// 0 //
116	D-CONTC/979/2025 CONTC/226/2025	BIJAYA KUMAR NAG VS SALINI PANDIT,IAS	ADV. VS	// 0 //
117	D-CONTC/984/2025 CONTC/227/2025	KHIROD CHANDRA KAR VS ABHIMANYU DAS,EXECUTIVE ENGNR.,RWS AND S DIVISION I,CUTTACK	ADV. VS	// 0 //
118	D-CONTC/1004/2025 CONTC/228/2025	SASHIBHUSAN RATH VS MS. ASWATHY S, IAS	SANJIB MOHANTY VS	// 0 //
119	D-CONTC/1019/2025 CONTC/229/2025	KESHAB CHANDRA SWAIN VS ER. SUBASH CHANDRA SETH, SUPDT. ENGNR., LEFT CANAL DIVN. NO III, JAJPUR	ADV VS	// 0 //
120	D-CONTC/1106/2025 CONTC/230/2025	ANADI CHARAN SWAIN VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
121	D-CONTC/1109/2025 CONTC/231/2025	LALIT MOHAN RATH VS ARVIND AGRAWAL, IAS	AMIT PRASAD BOSE VS	// 0 //
122	D-CONTC/1226/2025 CONTC/232/2025	ACHYUTANANDA MISHRA VS DEORANJAN KUMAR SINGH,IAS	RAJIB RATH VS	// 0 //
123	D-CONTC/714/2025 CONTC/233/2025	SUNAKAR SAHANI VS DEORANJAN KUMAR SINGH,IAS	ADV. VS	// 0 //
124	D-CRLA/796/2025 CRLA/63/2025	PAPU@PARESH BARIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /470 /2024 SPECIAL JUDGE,KENDRAPARA(Kendrap TR/0000155/2024
125	D-CRLA/1005/2025	PADMALOCHAN DALEI	MANAS KUMAR CHAND	OUPADA /48 /2020

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	CRLA/64/2025	VS STATE OF ODISHA	VS	3RD ADDL DISTRICT JUDGE, BALASOR ST/0000135/2020
126	D-CRLA/1006/2025 CRLA/65/2025	JAYANTI DALEI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	OUPADA /48 /2020 3RD ADDL DISTRICT JUDGE, BALASOR ST/0000135/2020
127	D-CRLA/1007/2025 CRLA/66/2025	SILU NAIK VS STATE OF ODISHA	MANORANJAN ACHARYA VS	ODAGAON /128 /2020 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000087/2020
128	D-CRLA/1016/2025 CRLA/67/2025	BISWAJIT RAY@PINTU TADA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BEGUNIA P.S. /83 /2024 2ND A.D.J,KHURDA(Khordha) TR/0000017/2024
129	D-CRLA/1110/2025 CRLA/68/2025	SANIA@SANYASI RAUTA VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	BADABAZAR /87 /2010 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000333/2012
130	D-CRLA/1090/2025 CRLA/69/2025	RAJU DANDIA VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /232 /2024 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000043/2024
131	D-CRLMA/1079/2025 CRLMA/3/2025	NAKULA PRADHAN@NAKUL KUMAR PRADHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	PURI SADAR /148 /2024 S.D.J.M.,PURI(Puri) GR/0000216/2024
132	D-CRLMC/969/2025 CRLMC/174/2025	MD.NADIM NIRBAN VS STATE OF ODISHA	UMA SHANKAR PATEL VS	RAJGANGPUR /250 /2024 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000452/2024
133	D-CRLMC/38799/2024 CRLMC/175/2025	ASUPRIT MOHANTY VS STATE OF ODISHA	LINGARAJ SARANGI VS	CHANDRASEKHARPUR /483 /2020 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0005892/2020
134	D-CRLMC/1019/2025 CRLMC/176/2025	GAJENDRA BEHERA VS EXECUTIVE ENGINEER (ELECT.) TPCODL, PURI	BASUDEV BARIK VS	/ /0 S.D.J.M.,PURI(Puri) ICC/0000108/2023
135	D-CRLMC/39344/2024 CRLMC/177/2025	PRIYABRATA PATTANAIAK VS STATE OF ODISHA	LINGARAJ SARANGI VS	MAHILA P.S.(BBSR) /140 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001534/2024
136	D-CRLMC/1027/2025 CRLMC/178/2025	KESHAB BARIK VS	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /97 /2022 ASST. SESSIONS JUDGE,PATNAGARH(E

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137	D-CRLMC/1040/2025 CRLMC/179/2025	STATE OF ODISHA SUNIL KUMAR SETHI VS STATE OF ODISHA	RANJIT MOHANTY VS	SC/0000010/2023 KENDRAPARA SADAR /789 /2023 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0002864/2023
138	D-CRLMC/39367/2024 CRLMC/180/2025	STATE OF ODISHA NAMITA DAS VS STATE OF ODISHA	LINGARAJ SARANGI VS	MAHILA P.S.(BBSR) /140 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001534/2024
139	D-CRLMC/1050/2025 CRLMC/181/2025	STATE OF ODISHA SAROJ KUMAR GHOSH VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	KAPTIPADA /233 /2023 S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayur)
140	D-CRLMC/341/2025 CRLMC/182/2025	STATE OF ODISHA ALOK KUMAR PATTANAIAK VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	CT/0000933/2023 LATHIKATA /19 /2024 SPECIAL JUDGE (POCSO), SUNDARGARH
141	D-CRLMC/894/2025 CRLMC/183/2025	STATE OF ODISHA SABYASACHI PANDA @ SARAT @ SUNIL VS STATE OF ODISHA	SUJATA JENA VS	Sp1/0000019/2024 K.SINGHPUR /78 /2010 DIST. & SESSIONS JUDGE,RAYAGADA(DIST)
142	D-CRLMC/941/2025 CRLMC/184/2025	STATE OF ODISHA PAPU BISWAL VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	CT/0000073/2011 PARADEEP /258 /2014 ADDL SESSIONS JUDGE, KUJANG(Jagatsinghpur)
143	D-CRLMC/958/2025 CRLMC/185/2025	STATE OF ODISHA KASHINATH HANSDAH VS STATE OF ODISHA	KULDEEP MOHANTY VS	CT/0000039/2019 BADAMPAHAD /66 /2013 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAPUR
144	D-CRLMC/37932/2024 CRLMC/186/2025	STATE OF ODISHA DR.TAVINDER KAUR @ TRVINDER KAUR CHAWLA VS DIPPI KAUR	SANJEEV UDGATA VS	GR/0000567/2013 BRAJARAJNAGAR /187 /2019 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000242/2022
145	D-CRLMC/33/2025 CRLMC/187/2025	ARUNODAYA DAS @ARUNADWAYA DAS VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	ERASAMA /38 /2020 J.M.F.C.,ERASAMA(Jagatsinghpur) GR/0000182/2020
146	D-CRLMC/137/2025 CRLMC/188/2025	STATE OF ODISHA P.LAXMAN MURTY VS STATE OF ODISHA	S.S.RAO(SR.ADV.) VS	RAYAGADA TOWN /428 /2024 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(RAYAGADA)
147	D-CRLMC/499/2025 CRLMC/189/2025	STATE OF ODISHA UMESH VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	GR/0000915/2024 NILGIRI /364 /2024 S.D.J.M.,NILAGIRI(Baleshwar) CT/0000736/2024

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148	D-CRLMC/666/2025 CRLMC/190/2025	DILLIP KUMAR NAYAK VS STATE OF ODISHA	AMAR MOHANTY VS	CUTTACK SADAR /605 /2021 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0002570/2021
149	D-CRLMC/793/2025 CRLMC/191/2025	RABINDRA KUMAR MOHANTY VS STATE OF ODISHA	CHITTA RANJAN SWAIN VS	MAHILA P.S. BUXIBAZAR /95 /2016 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0001860/2016
150	D-CRLMC/800/2025 CRLMC/192/2025	PRAVEEN REEHL VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	LATHIKATA /44 /2006 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0001191/2006
151	D-CRLMC/802/2025 CRLMC/193/2025	ABHINAV SINGH VS STATE OF ODISHA	SATYA RANJAN PATI VS	INFOCITY PS /390 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001448/2024
152	D-CRLMC/828/2025 CRLMC/194/2025	TUNU SARAF VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	/ /0 A.D.J.,TITILAGARH(Balangir) CRREV/0000007/2024
153	D-CRLMC/848/2025 CRLMC/195/2025	UMESH MALLIK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BELPARA /35 /2016 SPECIAL JUDGE (POCSO), BALANGIR(B Spl/0000015/2016
154	D-CRLMC/1231/2025 CRLMC/196/2025	ARCHANA JENA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	GOPALPUR /201 /2024 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0000929/2024
155	D-CRLMC/1166/2025 CRLMC/197/2025	RAMESH GHANA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	KOIDA /18 /2016 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sund GR/0000156/2016
156	D-CRLMC/1131/2025 CRLMC/198/2025	HIMANSHU SEKHAR PANDA @ HIMANSU SEKHAR PANDA VS STATE OF ODISHA	SUJATA JENA VS	TANGI /172 /2024 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000881/2024
157	D-CRLMC/1167/2025 CRLMC/199/2025	ENCORP POWERTRANS PVT. LTD. VS M/S.NEW MODERN TECHNOMECH PVT. LTD.	ABHISHEK DASH VS	/ /0 J.M.F.C.(CITY),BALASORE(Baleshwar) ICC/0000010/2024
158	D-CRLMC/1173/2025 CRLMC/200/2025	RASHMITA PALEI@RASMITA PALAI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	DHUSURI /80 /2016 DISTRICT & SESSIONS JUDGE,BHADRA CRMC/0000009/2023
159	D-CRLMC/690/2025	KRUPASINDHU GAHAN	TIRTH KUMAR SAHU	TALCHER TOWN /641 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/201/2025	VS STATE OF ODISHA	VS	S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0001198/2024
160	D-CRLMC/1177/2025 CRLMC/202/2025	PABITRA SUNDARAY VS ANITA MOHAPATRA	SURYAKANTA DASH VS	BEGUNIA P.S. /160 /2021 1ST ADJ,CUTTACK(Cuttack) CRREV/0000023/2023
161	D-CRLMC/1179/2025 CRLMC/203/2025	ENCORP POWERTRANS PVT.LTD. VS M/S.NEW MODERN TECHNOMECH PVT. LTD.	ABHISHEK DASH VS	/ /0 J.M.F.C.(CITY),BALASORE(Baleshwar) ICC/0000011/2024
162	D-CRLMC/1228/2025 CRLMC/204/2025	BIJAYA JENA @ BIJAY KUMAR JENA VS STATE OF ODISHA	AMITABH MISHRA VS	BALIPATNA /10 /2013 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000043/2013
163	D-CRLMC/1223/2025 CRLMC/205/2025	BICHIA JENA @ BICHITRA KUMAR JENA VS STATE OF ODISHA	AMITABH MISHRA VS	BALIPATNA /10 /2013 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000043/2013
164	D-CRLMC/39142/2024 CRLMC/206/2025	PRIYESH DAS VS STATE OF ODISHA	LINGARAJ SARANGI VS	MAHILA P.S.(BBSR) /140 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001534/2024
165	D-CRLMC/39347/2024 CRLMC/207/2025	PULOK JOYTSHNA DAS VS STATE OF ODISHA	LINGARAJ SARANGI VS	MAHILA P.S.(BBSR) /140 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001534/2024
166	D-CRLMC/809/2025 CRLMC/208/2025	DHANANJAY MOHANTY VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	RASGOBINDPUR /208 /2020 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(N CT/0001852/2020
167	D-CRLMC/1064/2025 CRLMC/209/2025	SWADHIN PRADHAN VS STATE OF ODISHA	NILAKANTHA JUJHARSINGH VS	BANAPUR P.S. /288 /2020 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000426/2020
168	D-CRLMC/1158/2025 CRLMC/210/2025	ENCORP POWERTRANS PVT. LTD. VS M/S.NEW MODERN TECHNOMECH PVT. LTD.	ABHISHEK DASH VS	/ /0 J.M.F.C.(CITY),BALASORE(Baleshwar) ICC/0000009/2024
169	D-CRLMC/954/2025 CRLMC/211/2025	SUSANTA BEHERA VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	NARASINGHPUR /160 /2014 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000082/2016
170	D-CRLMC/1136/2025 CRLMC/212/2025	SATYA NARAYAN SWAIN @ TUNA VS	AMULYA RATNA PANDA VS	/ /0 SPL.JUDGE,BALASORE(Baleshwar)

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171	D-CRLMC/1151/2025 CRLMC/213/2025	STATE OF ODISHA ENCORP POWERTRANS PVT. LTD. VS M/S NEW MODERN TECHNOMECH PVT. LTD.,BARIPADA	ABHISHEK DASH VS	Spl/0000283/2021 //0 J.M.F.C.(CITY),BALASORE(Baleshwar) ICC/0000006/2024
172	D-CRLMC/39289/2024 CRLMC/214/2025	RAMAKANTA DAS@SRI GHUNDA VS SANJULATA MAHALIK@DAS	AMLAN SHAKTI PAUL VS	//0 S.D.J.M.,BHADRAK(Bhadrak) MISCA/0000028/2024
173	D-CRLMP/447/2025 CRLMP/60/2025	HAREKRUSHNA PARIDA VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	JAJPUR TOWN /495 /2024 () //
174	D-CRLMP/250/2025 CRLMP/61/2025	AMARENDRA SWAIN VS KALYANI BARIK	RAKESH KUMAR ROUTRAY VS	//0 S.D.J.M.,CUTTACK SADAR(Cuttack) ICC/0000606/2015
175	D-CRLMP/78/2025 CRLMP/62/2025	SANJULATA SAHU VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	SINGLA /11 /2024 () //
176	D-CRLMP/39383/2024 CRLMP/63/2025	BISHNUPRIYA NAYAK @ PATSANI VS AMIYA KUMAR NAYAK	S.N.B.RAY VS	//0 JUDGE FAMILY COURT,KHURDA(Khor CRLMP/0000181/2023
177	D-CRLMP/39373/2024 CRLMP/64/2025	SILPA MOHAPATRA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	//0 () //
178	D-CRLMP/689/2025 CRLMP/65/2025	NARAYAN PADHI VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	SINGLA /205 /2024 () //
179	D-CRLMP/983/2025 CRLMP/66/2025	ABHIMANYU NAYAK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	//0 () //
180	D-CRLMP/38740/2024 CRLMP/67/2025	CHINMAYA OJHA VS DIPTIREKHA SUTAR	NETRANANDA BISWAL VS	//0 JUDGE,FAMILY COURT,JAGATSINGPUI CRLMP/0000031/2024
181	D-CRLMP/231/2025 CRLMP/68/2025	BALARAM PANDA VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	CYBER CRIME AND ECONOMIC OFFEN () //

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182	D-CRLMP/292/2025 CRLMP/69/2025	DR.DEBASISH DASH VS ADVIKA DASH	BHARAT BHUSAN ROUTRAY VS	//0 JUDGE FAMILY COURT,KHURDA(Khordha) CP/0000147/2023
183	D-CRLMP/639/2025 CRLMP/70/2025	SUKANTA SWAIN @ SUKANTA KUMAR SWAIN VS STATE OF ODISHA	BIBHU PRASAD TRIPATHY VS	//0 () //
184	D-CRLMP/680/2025 CRLMP/71/2025	GOPAL CHANDRA BISOI VS STATE OF ODISHA	MAHENDRA KUMAR PRADHAN VS	//0 () //
185	D-CRLMP/279/2025 CRLMP/72/2025	PRADIP KUMAR PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	SARANAKUL /79 /2018 () //
186	D-CRLMP/785/2025 CRLMP/73/2025	MAMINA BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	AIR FIELD P.S. /210 /2024 () //
187	D-CRLMP/37246/2024 CRLMP/74/2025	MOIN UDDIN KHAN VS STATE OF ODISHA	MOHENDRA DALAI VS	//0 () //
188	D-CRLMP/862/2025 CRLMP/75/2025	BIKRAM MOHAPATRA VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	//0 S.D.J.M.,CUTTACK SADAR(Cuttack) ICC/0000002/2024
189	D-CRLMP/701/2025 CRLMP/76/2025	BHAGWAT PRASAD KAWTIA VS DEPUTY COMMNR. OF POLICE, CUTTACK	BIBHUTI RANJAN MOHANTY VS	//0 () //
190	D-CRLMP/39277/2024 CRLMP/77/2025	SAURI NAHAK VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	//0 () //
191	D-CRLMP/1055/2025 CRLMP/78/2025	HARIHAR NAYAK VS STATE OF ODISHA	KARUNAKAR GAYA VS	CHARICHHAKA /155 /2024 () //
192	D-CRLMP/39204/2024 CRLMP/79/2025	NRUSINGH CHARAN SWAIN VS STATE OF ODISHA(VIG.)	DR.PURUSOTTAM CHULI VS	CUTTACK VIGILANCE /86 /2012 () //
193	D-CRLMP/39107/2024	AKHERUN KHATUN	PRAVASH CHANDRA JENA	//0

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	CRLMP/80/2025	VS STATE OF ODISHA	VS	() //
194	D-CRLMP/1122/2025 CRLMP/81/2025	MUNNI LAL VS STATE OF ODISHA	SOUGAT DASH VS	//0 () //
195	D-CRLMP/860/2025 CRLMP/82/2025	UPENDRA KUMAR JENA VS STATE OF ODISHA	SHRADHASHREE ROUTRAY VS	//0 () //
196	D-CRLMP/1065/2025 CRLMP/83/2025	SIDHESWAR BEHERA VS SUPDT. OF POLICE, ANGUL	BHAKTA RANJAN BARIK VS	//0 () //
197	D-CRLREV/845/2025 CRLREV/26/2025	PABITRA KUMAR PRADHAN VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	JAGATPUR /347 /2018 P.O SPL.COURT SC AND ST (POA) ACT, CT/0000023/2019
198	D-CRLREV/1111/2025 CRLREV/27/2025	PRAKASH CHANDRA PAL@PRAKASH CH. PAL VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SAHADEV KHUNTA /56 /2023 SPL.JUDGE,BALASORE(Baleshwar) CRMC/0000003/2023
199	D-FAO/50999/2024 FAO/22/2025	DIVISIONAL MANAGER , RELIANCE GENERAL INSURANCE CO.LTD,BBSR VS SESHADEV MOHAPATRA	SUBRAT SATPATHY VS	// COMMISSIONER EMPLOYEES'S COMPE EC/0000004/2022
200	D-MACA/1079/2025 MACA/64/2025	RASMITA BISHI VS ASHVANI KUMAR MARKANDE	BISWAJIT MOHANTY VS	// A.D.J.,DHENKANAL(Dhenkanal) Mac/0000127/2022
201	D-MACA/1186/2025 MACA/65/2025	SHANTIMANI SUNA VS BIDYADHAR PANIGRAHI	DHANANJAYA MUND VS	// DISTRICT AND SESSIONS JUDGE,NAWA Mac/0000015/2019
202	D-MATA/434/2025 MATA/15/2025	SATISH KUMAR PAL VS MITALI MADHUSMITA SAHANI	RANJAN KUMAR ROUT VS	// JUDGE, FAMILY COURT, DHENKANAL CP/0000045/2024
203	D-MATA/51043/2024 MATA/16/2025	TRAHIKAR MEHER VS NEHA MEHER	ARUN KUMAR NAYAK VS	// JUDGE, FAMILY COURT, JHARSGUDA(G Mat/0000068/2021
204	D-MATA/53659/2024 MATA/17/2025	SUKANTA KUMAR MAHARANA VS	PRAFULLA KUMAR LENKA VS	// JUDGE FAMILY COURT,PURI(Puri)

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-MATA/1355/2025 MATA/18/2025	KADAMBINI MOHARANA SUSHREE SMITA ROUT VS PRABHANJAN SWAIN	SATYABRATA MOHANTY VS	CP/0000247/2010 // JUDGE, FAMILY COURT, JAJPUR(Jajapur)
206	D-MATA/1099/2025 MATA/19/2025	GITANJALI DAS VS DEEPAK KUMAR BEHERA	ABINASH ROUTRAY VS	CP/0000132/2022 // JUDGE FAMILY COURT, KENDRAPARA
207	D-MATA/20/2025 MATA/20/2025	KHITISH MAHANTA VS KHRABATI @ SASMITA MAHANTA	PURNA CHANDRA MISHRA VS	IA/0000024/2023 // JUDGE FAMILY COURT, KEONJHAR(Keonjhar)
208	D-MATA/435/2025 MATA/21/2025	CHAITANYA KUMAR RAY VS ITISHREE NAYAK	DURGA PRASANNA MISHRA VS	Crp/0000045/2021 // JUDGE FAMILY COURT, KENDRAPARA
209	D-RPFAM/1174/2025 RPFAM/12/2025	CHAPALA MANDALA VS PARIMAL MANDAL	RAJIB LOCHAN PATNAIK VS	CP/0000025/2018 // JUDGE, FAMILY COURT, NABARANGPUR
210	D-RSA/52311/2024 RSA/23/2025	ROHITA MALLA@ROHITA KUMAR MALLA VS BENUDHARA MALLA	SAMIR KUMAR MISHRA, (SR. ADV.) VS	Crp/0000021/2023 // ADDL.SESIONS JUDGE,NIMPARA(Puri)
211	D-RSA/54493/2024 RSA/24/2025	SUNDARI PARIDA VS PRAFULLA CHANDRA PARIDA	SURYAKANTA DASH VS	RFA/0000006/2018 // A.D.J.,BHANJANAGAR(Ganjam)
212	D-TRPCRL/974/2025 TRPCRL/5/2025	SIBA NARAYAN VS RAJALAXMI PANDA	ASHOK KUMAR BEHERA VS	RFA/0000015/2018 //0 JUDGE FAMILY COURT, RAYAGADA(Rayagada)
213	D-WA/54776/2024 WA/78/2025	TRILOCHAN DIGAL VS STATE OF ODISHA	ASHWARIYA DASH VS	Crp/0000064/2024 // ()
214	D-WA/50400/2024 WA/79/2025	ARTABANDHU BEHERA VS STATE OF ODISHA	UMAKANT SAHOO VS	// // ()
215	D-WA/53072/2024 WA/80/2025	MANOJ KUMAR VS UNION OF INDIA	BIBEKANANDA NAYAK VS	// // ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WA/54060/2024 WA/81/2025	JANANI PRADHAN VS COLLECTOR, GANJAM	BIBEKANANDA BHUYAN VS	// 0 //
217	D-WA/429/2025 WA/82/2025	STATE OF ODISHA VS SURENDRA KUMAR SAHOO	SASWAT DAS,A.G.A. VS	// 0 //
218	D-WA/430/2025 WA/83/2025	STATE OF ODISHA VS SUJIT KUMAR NAYAK	SASWAT DAS, A.G.A. VS	// 0 //
219	D-WA/431/2025 WA/84/2025	STATE OF ODISHA VS MANOJ KUMAR ACHARYA	SASWAT DAS, A.G.A. VS	// 0 //
220	D-WA/497/2025 WA/85/2025	STATE OF ODISHA VS SUNITA MOHANTA	SASWAT DAS, A.G.A. VS	// 0 //
221	D-WA/436/2025 WA/86/2025	STATE OF ODISHA VS BISWANATH DEHURY	SIDHARTH PRASAD DAS, A.S.C. VS	// 0 //
222	D-WA/776/2025 WA/87/2025	M/S. BABA SIDHESWAR WSHG,SUBARNAPUR VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
223	D-WA/535/2025 WA/88/2025	STATE OF ODISHA VS NIRANJAN PANDA	UMESH CHANDRA BEHURA, A.G.A. VS	// 0 //
224	D-WA/536/2025 WA/89/2025	STATE OF ODISHA VS JASMINE PATTNAIK	SANJIB SWAIN, A.G.A. VS	// 0 //
225	D-WP(C)/1194/2025 WP(C)/1293/2025	TRIPATHY NAIK VS STATE OF ODISHA.	AVIJIT PATNAIK VS	// 0 //
226	D-WP(C)/1178/2025 WP(C)/1294/2025	USHARANI JENA VS STATE OF ODISHA	BISWAJIT PASAYAT VS	// 0 //
227	D-WP(C)/1076/2025	NARENDRA KUMAR SA	BIBHU PRASAD DAS	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/1295/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/54605/2024 WP(C)/1296/2025	ORISSA MOTORS PRIVATE LTD., KHURDA VS R.T.O.BBSR-II	CHANDAN MISHRA VS	// 0 //
229	D-WP(C)/1077/2025 WP(C)/1297/2025	SANTANU KUMAR KHATUA VS STATE OF ODISHA	BIDHUBHUSANA MOHAPATRA VS	// 0 //
230	D-WP(C)/1078/2025 WP(C)/1298/2025	SUDHIR DIGAL @ SUDHIR KUMAR DIGAL VS STATE OF ODISHA	SARADA PRASAD DASH VS	// 0 //
231	D-WP(C)/1193/2025 WP(C)/1299/2025	PADMACHARAN SAHU VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
232	D-WP(C)/54881/2024 WP(C)/1300/2025	M/S KARUNAKAR ROUSTRAY, JAGATSINGHPUR VS PRINCIPAL COMNR OF GST AND CENTRAL EXCISE, BBSR	DEBENDRA KUMAR DWIBEDI VS	// 0 //
233	D-WP(C)/1081/2025 WP(C)/1301/2025	ARATI NAG VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
234	D-WP(C)/1136/2025 WP(C)/1302/2025	HRUSHIKESH ROUSTRAY VS CANARA BANK	SHASHI BHUSAN JENA VS	// 0 //
235	D-WP(C)/55039/2024 WP(C)/1303/2025	MUKTI TIRKEY VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	// 0 //
236	D-WP(C)/55042/2024 WP(C)/1304/2025	DUKHU KISHAN VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	// 0 //
237	D-WP(C)/54924/2024 WP(C)/1305/2025	TARAMANI BEHERA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
238	D-WP(C)/1111/2025 WP(C)/1306/2025	M/S. GROUP NO.5 SECURITY AND MANPOWER RECRUITMENT AGENCY, KHURDA VS	SUSANTA KUMAR MISHRA VS	// 0

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239	D-WP(C)/1021/2025 WP(C)/1307/2025	STATE OF ODISHA M/S. SITU TRAVELS, BURLA, SAMBALPUR VS	ABHILASH MISHRA VS	// // ()
240	D-WP(C)/1143/2025 WP(C)/1308/2025	STATE OF ODISHA GUNARAM SOY VS	SWAPNIL ROY VS	// // ()
241	D-WP(C)/1164/2025 WP(C)/1309/2025	STATE OF ODISHA SMRITI SAHU VS	BIRAJA PRASANNA DAS VS	// // ()
242	D-WP(C)/1023/2025 WP(C)/1310/2025	STATE OF ODISHA DR.SUBHRABHANU ACHARYA VS	SUBHADUTTA ROUSTRAY VS	// // ()
243	D-WP(C)/507/2025 WP(C)/1311/2025	STATE OF ODISHA NARENDRA PATEL VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
244	D-WP(C)/1471/2025 WP(C)/1312/2025	STATE OF ODISHA JAGYANSENI ORAM VS	UPENDRA KUMAR SAMAL VS	// // ()
245	D-WP(C)/1189/2025 WP(C)/1313/2025	STATE OF ODISHA BISWABHUSAN SWAIN VS	AJIT KUMAR RAUT, P.K.SATAPATHY MANORANJAN PADHI VS	// // ()
246	D-WP(C)/1264/2025 WP(C)/1314/2025	STATE OF ODISHA BAIDHAR PATRA VS	ASIS KUMAR MAHANA VS	// // ()
247	D-WP(C)/745/2025 WP(C)/1315/2025	STATE OF ODISHA ASHIRBAD PATI VS	SAROJA KANTA SAMAL VS	// // ()
248	D-WP(C)/1246/2025 WP(C)/1316/2025	STATE OF ODISHA MOHAMMED SIRAJUDDIN VS	DURGESH NARAYAN RATH VS	// // ()
249	D-WP(C)/1273/2025 WP(C)/1317/2025	STATE OF ODISHA JITANA KUMAR SAHOO VS THE PRESIDING OFFICER, LABOUR COURT, BBSR	ANUP KUMAR PATTNAIK VS	// // () //

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250	D-WP(C)/753/2025 WP(C)/1318/2025	A. SINU RAO VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
251	D-WP(C)/839/2025 WP(C)/1319/2025	DILLIP KUMAR SWAIN VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
252	D-WP(C)/1265/2025 WP(C)/1320/2025	PRASANT KUMAR ROUSTRAY VS STATE OF ODISHA	SUSHREE SENAPATI MOHAPATRA VS	// 0 //
253	D-WP(C)/1395/2025 WP(C)/1321/2025	SACHIDANANDA TRIPATHY VS STATE BANK OF INDIA	TUNA SAHU VS	// 0 //
254	D-WP(C)/606/2025 WP(C)/1322/2025	SUKANTA KUMAR SETHI VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
255	D-WP(C)/1173/2025 WP(C)/1323/2025	CHINTAMANI PUHAN VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	// 0 //
256	D-WP(C)/1338/2025 WP(C)/1324/2025	KALU DAS VS TAHASILDAR PURI	TAPAN KUMAR MANDAL VS	// 0 //
257	D-WP(C)/1343/2025 WP(C)/1325/2025	BAIDYANATH BHOI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
258	D-WP(C)/785/2025 WP(C)/1326/2025	SUBAS MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
259	D-WP(C)/52355/2024 WP(C)/1327/2025	AJAYA BISWAS VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
260	D-WP(C)/46998/2024 WP(C)/1328/2025	AJAYA KUMAR MOHAPATRA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
261	D-WP(C)/1350/2025	JAGDISH PATRO	KARUNAKAR RATH	//

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	WP(C)/1329/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/1051/2025 WP(C)/1330/2025	DAMAYANTI DASH VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	// 0 //
263	D-WP(C)/789/2025 WP(C)/1331/2025	DINGAR NAG VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
264	D-WP(C)/51853/2024 WP(C)/1332/2025	SHANTI LATA DASH VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
265	D-WP(C)/754/2025 WP(C)/1333/2025	SUDHIR KUMAR LENKA VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //
266	D-WP(C)/51168/2024 WP(C)/1334/2025	KHIRADRI MAJHI VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
267	D-WP(C)/52117/2024 WP(C)/1335/2025	TRILOCHAN MOHANTY VS TAHASILDAR, CHANDBALI	DURGA PRASANA DAS VS	// 0 //
268	D-WP(C)/1377/2025 WP(C)/1336/2025	SUDHANSU BARIHA VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	// 0 //
269	D-WP(C)/53786/2024 WP(C)/1337/2025	USHARANI SARANGI VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
270	D-WP(C)/1380/2025 WP(C)/1338/2025	DILLIP MISHRA VS THE REGIONAL PROVIDENT FUND COMMISSIONER, REGIONAL OFFICER, KEONJHAR	SOUMYA MISHRA VS	// 0 //
271	D-WP(C)/53432/2024 WP(C)/1339/2025	SAILABALA CHOUDHURY VS COLLECTOR, CUTTACK	BIBEKANANDA BHUYAN VS	// 0 //
272	D-WP(C)/1452/2025 WP(C)/1340/2025	PRIYAMBADA SAMANTARAY VS	SARADA PRASANNA SARANGI VS	// 0

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273	D-WP(C)/744/2025 WP(C)/1341/2025	STATE OF ODISHA SUCHISMITA ROUT VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
274	D-WP(C)/574/2025 WP(C)/1342/2025	STATE OF ORISSA SUNIL MALLICK VS	RAMA KRISHNA NAIK VS	// // 0
275	D-WP(C)/687/2025 WP(C)/1343/2025	STATE OF ODISHA TANKADHAR BEHERA VS	AMIT PRASAD BOSE VS	// // 0
276	D-WP(C)/284/2025 WP(C)/1344/2025	STATE OF ODISHA KESHABA CHANDRA MOHANTA VS	PANCHANAN PANIGRAHI VS	// // 0
277	D-WP(C)/852/2025 WP(C)/1345/2025	STATE OF ODISHA BIJAYA KUMAR NAHAK VS	SANGRAM MISHRA VS	// // 0
278	D-WP(C)/54453/2024 WP(C)/1346/2025	STATE OF ODISHA KRUSHNA CHANDRA ROUT VS	PRASANTA KUMAR SAHOO VS	// // 0
279	D-WP(C)/1351/2025 WP(C)/1347/2025	UNION OF INDIA JAMINI DHARUA VS	AJIT KUMAR MOHANTY VS	// // 0
280	D-WP(C)/761/2025 WP(C)/1348/2025	STATE OF ORISSA MINATI PRADHAN VS	UMAKANT SAHOO VS	// // 0
281	D-WP(C)/1165/2025 WP(C)/1349/2025	STATE OF ODISHA DEVAANSH SAHU VS	BIRAJA PRASANNA DAS VS	// // 0
282	D-WP(C)/54959/2024 WP(C)/1350/2025	STATE OF ODISHA DEBJYOTI PATI VS	GOPAL KRUSHNA MOHANTY VS	// // 0
283	D-WP(C)/882/2025 WP(C)/1351/2025	UNION OF INDIA MADHAB CHANDRA PATRA VS	SATYAJIT BEHERA VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/1450/2025 WP(C)/1352/2025	NISHIPRAVA JENA VS THE STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// 0 //
285	D-WP(C)/1166/2025 WP(C)/1353/2025	SMRITI SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
286	D-WP(C)/282/2025 WP(C)/1354/2025	HARINATH SINGH VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// 0 //
287	D-WP(C)/1262/2025 WP(C)/1355/2025	TARINI SANDHIBIGRAHA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
288	D-WP(C)/968/2025 WP(C)/1356/2025	TULASIRAM SAHU VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
289	D-WP(C)/55187/2024 WP(C)/1357/2025	PANCHANAN JANA VS STEEL AUTHORITY OF INDIA LTD., ROURKELA	JAMINIKANTA DAS VS	// 0 //
290	D-WP(C)/1167/2025 WP(C)/1358/2025	SMRITI SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
291	D-WP(C)/54304/2024 WP(C)/1359/2025	UNION OF INDIA VS SH. S K BEHERA	PRASANNA KUMAR PARHI VS	// 0 //
292	D-WP(C)/1072/2025 WP(C)/1360/2025	SK.KAMILUDDIN AHEMAD VS TAHASILDAR, SADAR,CUTTACK	AJIT CHANDRA MOHAPATRA VS	// 0 //
293	D-WP(C)/1288/2025 WP(C)/1361/2025	AMITA PATNAIK VS THE BRANCH HEAD, AXIS BANK, BHILAI BRANCH, CHHATISGARH	DIPTI RANJAN BHOKTA VS	// 0 //
294	D-WP(C)/1124/2025 WP(C)/1362/2025	RAJATA MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
295	D-WP(C)/1168/2025	DEVAANSH SAHU	BIRAJA PRASANNA DAS	//

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	WP(C)/1363/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/1242/2025 WP(C)/1364/2025	ACHYUTANANDA PRADHAN VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
297	D-WP(C)/1170/2025 WP(C)/1365/2025	KAPIL MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
298	D-WP(C)/1279/2025 WP(C)/1366/2025	SATYABRATA MALLA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	// 0 //
299	D-WP(C)/1250/2025 WP(C)/1367/2025	CHAMPABATI MAJHI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
300	D-WP(C)/818/2025 WP(C)/1368/2025	PRAMOTH KUMAR NAYAK VS BOARD OF SECONDARY EDUCATION , ODISHA	SAMEER KUMAR DAS VS	// 0 //
301	D-WP(C)/54837/2024 WP(C)/1369/2025	ABHIJIT BALLAV DEY VS STATE OF ODISHA	BHAGABAN BEHERA VS	// 0 //
302	D-WP(C)/1498/2025 WP(C)/1370/2025	SMITA SAHU VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
303	D-WP(C)/1374/2025 WP(C)/1371/2025	PRADEEP KUMAR JAISWAL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
304	D-WP(C)/1252/2025 WP(C)/1372/2025	HARIS CHANDRA JAL VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
305	D-WP(C)/54258/2024 WP(C)/1373/2025	KUMARPUR SASAN JUBA GOSTI KENDRA, CUTTACK VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
306	D-WP(C)/52361/2024 WP(C)/1374/2025	DR. SATYA RANJAN SAHU VS	EKTA AGARWAL VS	// 0

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307	D-WP(C)/891/2025 WP(C)/1375/2025	DR. MONALISA PRADHAN RAJESH KUMAR SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// // 0 //
308	D-WP(C)/50670/2024 WP(C)/1376/2025	PUSPANJALI PRADHAN VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	// 0 //
309	D-WP(C)/1278/2025 WP(C)/1377/2025	SOUDAMINI MEHER VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
310	D-WP(C)/53717/2024 WP(C)/1378/2025	BINOD ROUT @ BINOD BIHARI ROUT VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
311	D-WP(C)/1283/2025 WP(C)/1379/2025	JAGANNATH SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
312	D-WP(C)/53723/2024 WP(C)/1380/2025	SIDDHARTH PRATAP KHADIA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
313	D-WP(C)/1215/2025 WP(C)/1381/2025	BINAPANI TRIPATHY VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
314	D-WP(C)/1493/2025 WP(C)/1382/2025	AMAR PRASAD DAS VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
315	D-WP(C)/1371/2025 WP(C)/1383/2025	PRAMOD KUMAR NAIK VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
316	D-WP(C)/54056/2024 WP(C)/1384/2025	SANTILATA SAMANTARAY VS GENERAL MANAGER, ICICI LOMBARD GENERAL INSURANCE CO. LTD.,MUMBAI	BIJAYA KUMAR NAYAK (3) VS	// 0 //
317	D-WP(C)/922/2025 WP(C)/1385/2025	PARAMESWAR DASH VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //

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318	D-WP(C)/53387/2024 WP(C)/1386/2025	M/S GEETANJALI STONE CRUSHER, DHENKANAL VS THE COMMISSIONER CT AND GST , ODISHA	ADHIRAJ MOHANTY VS	// 0 //
319	D-WP(C)/1505/2025 WP(C)/1387/2025	SURESH KUMAR MOHAPATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
320	D-WP(C)/1387/2025 WP(C)/1388/2025	SANJAYA @ SANJAY KUMAR BUDA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
321	D-WP(C)/51501/2024 WP(C)/1389/2025	BONDILI RAMU VS UNION OF INDIA	AGASTI KANUNGO VS	// 0 //
322	D-WP(C)/1302/2025 WP(C)/1390/2025	JHUNU BEHERA VS GENERAL MANAGER, EAST COAST RAILWAY, RAIL SADAN, BBSR	NIRMAL RANJAN ROURAY VS	// 0 //
323	D-WP(C)/200/2025 WP(C)/1391/2025	SANJAY KUMAR PANIGRAHI VS UNION OF INDIA	ABHILASH MISHRA VS	// 0 //
324	D-WP(C)/1477/2025 WP(C)/1392/2025	SANDEEP KUMAR DAS VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
325	D-WP(C)/1030/2025 WP(C)/1393/2025	BICHITRA KUMAR SWAIN VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
326	D-WP(C)/370/2025 WP(C)/1394/2025	SANJAY KUMAR PANIGRAHI VS UNION OF INDIA	ABHILASH MISHRA VS	// 0 //
327	D-WP(C)/1396/2025 WP(C)/1395/2025	M/S. EARTH MINERALS COMPANY LIMITED VS CHAIRMAN CUM MANAGING DIRECTOR MAHANADI COALFIELDS LIMITED	SOUGAT DASH VS	// 0 //
328	D-WP(C)/1307/2025 WP(C)/1396/2025	RAJANIKANTA PATEL VS STATE OF ODISHA	JASPREET KAUR VS	// 0 //
329	D-WP(C)/1480/2025	KAMALINI DHAL	SAMEER KUMAR DAS	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/1397/2025	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/1112/2025 WP(C)/1398/2025	ASHOK KUMAR VALLURI VS UNION OF INDIA	SUKUMAR GHOSH VS	// 0 //
331	D-WP(C)/1309/2025 WP(C)/1399/2025	PRAKASH KUMAR BEHERA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
332	D-WP(C)/54127/2024 WP(C)/1400/2025	BIRANCHI KUMAR PARIDA VS R.T.O., DHENKANAL	KRUSHNA CHANDRA DASH VS	// 0 //
333	D-WP(C)/1354/2025 WP(C)/1401/2025	SASHI PALEI VS TAHASILDAR PURI	TAPAN KUMAR MANDAL VS	// 0 //
334	D-WP(C)/1486/2025 WP(C)/1402/2025	MIHIRA KUMAR MISHRA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
335	D-WP(C)/53876/2024 WP(C)/1403/2025	PASCHIMA ODISHA BIDYUT AMALA SANGHA, SAMBALPUR VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
336	D-WP(C)/53890/2024 WP(C)/1404/2025	NIRANJAN MAHARANA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //
337	D-WP(C)/1358/2025 WP(C)/1405/2025	RAGHUNATH SAHU VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
338	D-WP(C)/556/2025 WP(C)/1406/2025	MANAGING COMMITTEE OF THE WELFARE AN N.G.O MANAGING THE SCHOOL FOR THE BLIND BALSORE VS STATE OF ODISHA	DEBENDRA MOHAPATRA VS	// 0 //
339	D-WP(C)/54180/2024 WP(C)/1407/2025	NIRANJAN BISWAL VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
340	D-WP(C)/1367/2025 WP(C)/1408/2025	GANGADHAR HANSDA VS	PABITRA KUMAR NAYAK VS	// 0

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		STATE OF ODISHA		//
341	D-WP(C)/963/2025	JUGAL CHARAN BHATTA @ JUGAL KISHORE BHATTA	ARIJEET MISHRA	//
	WP(C)/1409/2025	VS	VS	0
		THE MANAGING DIRECTOR, ODISHA CONSTRUCTION CORPORATION LTD., KHURDA		//
342	D-WP(C)/1376/2025	SUSANTA NANDA	PABITRA KUMAR NAYAK	//
	WP(C)/1410/2025	VS	VS	0
		STATE OF ODISHA		//
343	D-WP(C)/936/2025	DR.ASHOK KUMAR PRADHAN	RUDRA PRASANNA SAHU	//
	WP(C)/1411/2025	VS	VS	0
		STATE OF ODISHA		//
344	D-WP(C)/1000/2025	KALPATARU JENA	ARJUNA CHARANA BEHERA	//
	WP(C)/1412/2025	VS	VS	0
		STATE OF ODISHA		//
345	D-WP(C)/1094/2025	BISWAJIT RATH	SASWATI MOHAPATRA	//
	WP(C)/1413/2025	VS	VS	0
		STATE OF ODISHA		//
346	D-WP(C)/1002/2025	SANJUKTA BAL	JAYAKRISHNA MOHAPATRA	//
	WP(C)/1414/2025	VS	VS	0
		STATE OF ORISSA		//
347	D-WP(C)/1033/2025	KALPALATA BEHERA	TAPAN KUMAR MANDAL	//
	WP(C)/1415/2025	VS	VS	0
		TAHASILDAR, PURI		//
348	D-WP(C)/1518/2025	TAPASWINI BAHUK	SWAPNIL ROY	//
	WP(C)/1416/2025	VS	VS	0
		STATE OF ODISHA		//
349	D-WP(C)/1400/2025	DR. PRAFULLA CHANDRA SAMAL	SUBHADUTTA ROUSTRAY	//
	WP(C)/1417/2025	VS	VS	0
		STATE OF ODISHA		//
350	D-WP(C)/1381/2025	SANJAYA @ SANJAY KUMAR BUDA	PABITRA KUMAR NAYAK	//
	WP(C)/1418/2025	VS	VS	0
		STATE OF ODISHA		//
351	D-WP(C)/50491/2024	BENUDHAR BAL	BANSHIDHAR SATAPATHY	//
	WP(C)/1419/2025	VS	VS	0
		STATE OF ODISHA		//

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352	D-WP(C)/1383/2025 WP(C)/1420/2025	SHIV SANKAR LENKA VS COLLECTOR-CUM-DISTRICT MAGISTRATE, BALESWAR	ASISH CHANDRA RATH VS	// 0 //
353	D-WP(C)/1003/2025 WP(C)/1421/2025	LAXMI MALLICK VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
354	D-WP(C)/1401/2025 WP(C)/1422/2025	DR.GIRISH CHANDRA PANDIA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
355	D-WP(C)/1251/2025 WP(C)/1423/2025	KUMUDUNI PUJARI VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
356	D-WP(C)/53035/2024 WP(C)/1424/2025	SUPERINTENDING ENGINEEER, BETNOTI CANAL DIVISION, BARIPADA VS ASSISTANT PROVIDENT FUND COMMISSIONER AND ASSESSING OFFICER, EPFO, KEONJHAR	SONAK MISHRA,A.S.C VS	// 0 //
357	D-WP(C)/53437/2024 WP(C)/1425/2025	HARMOHAN SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
358	D-WP(C)/1328/2025 WP(C)/1426/2025	PRAVANJAN JENA VS STATE SELECTION BOARD, DEPT. OF HIGHER EDUCATION, BBSR	KUNAL KUMAR SWAIN VS	// 0 //
359	D-WP(C)/53036/2024 WP(C)/1427/2025	SUPERINTENDING ENGINEEER, BETNOTI CANAL DIVISION, BARIPADA VS ASSISTANT PROVIDENT FUND COMMISSIONER AND ASSESSING OFFICER, EPFO, KEONJHAR	SONAK MISHRA,A.S.C VS	// 0 //
360	D-WP(C)/1059/2025 WP(C)/1428/2025	ABHINANDAN PATNAIK VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
361	D-WP(C)/1538/2025 WP(C)/1429/2025	SOMRAJ SETHI VS STATE OF ODISHA	SUSAMA RANI SAHOO VS	// 0 //
362	D-WP(C)/1332/2025 WP(C)/1430/2025	DEBA PRIYA PADHI VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
363	D-WP(C)/27/2025	MARKENDESWAR PANDA	TIKERAM MEHER	//

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	WP(C)/1431/2025	VS STATE OF ORISSA	VS	0 //
364	D-WP(C)/1402/2025 WP(C)/1432/2025	LOKANATH MOHAPATRA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
365	D-WP(C)/1368/2025 WP(C)/1433/2025	SULOCHANA MOHANTY VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
366	D-WP(C)/1403/2025 WP(C)/1434/2025	DR.SITANSHU KUMAR DASH VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
367	D-WP(C)/1102/2025 WP(C)/1435/2025	PRASANNA KUMAR KANTHA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
368	D-WP(C)/563/2025 WP(C)/1436/2025	DURGA CHARAN PRADHAN VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
369	D-WP(C)/1255/2025 WP(C)/1437/2025	HARIRAM BHATRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
370	D-WP(C)/1325/2025 WP(C)/1438/2025	BHAGABAN SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
371	D-WP(C)/884/2025 WP(C)/1439/2025	RAMA KRUSHNA JENA VS COLLECTOR AND DISTRICT MAGISTRATE, GANJAM	JYOTIRMAYA SAHOO VS	// 0 //
372	D-WP(C)/206/2025 WP(C)/1440/2025	PRAVAKAR MALLICK VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
373	D-WP(C)/54652/2024 WP(C)/1441/2025	SARITA PARICHHA VS THE STATE OF ORISSA	KIRAN ROUT VS	// 0 //
374	D-WP(C)/1238/2025 WP(C)/1442/2025	BABISRI MUDULI VS	SATYA PURNA PANDA VS	// 0

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375	D-WP(C)/1370/2025 WP(C)/1443/2025	STATE OF ODISHA BHARAT KUMAR NAIK VS	PRASANNA KUMAR SAHOO VS	// // ()
376	D-WP(C)/1596/2025 WP(C)/1444/2025	STATE OF ODISHA PANCHANAN MAHANA VS	LALATENDU SAMANTARAY VS	// // ()
377	D-WP(C)/1006/2025 WP(C)/1445/2025	STATE OF ODISHA KAISLAS @ KAILASH CHANDRA GUAL VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
378	D-WP(C)/1333/2025 WP(C)/1446/2025	STATE OF ODISHA ANUCHHAYA MISHRA VS	NIRANJAN NAYAK VS	// // ()
379	D-WP(C)/1339/2025 WP(C)/1447/2025	STATE OF ODISHA JIBAN KRUSHNA DAS VS	SUDHIR KUMAR MALLICK VS	// // ()
380	D-WP(C)/1467/2025 WP(C)/1448/2025	THE SECRETARY TO THE DEPARTMENT OF COMMERCE AND TRANSPORT, KHURDA M/S BIKRAM CHOUDHURY VS	KAJAL SAHOO VS	// // ()
381	D-WP(C)/1468/2025 WP(C)/1449/2025	JOINT COMMISSIONER OF STATE TAX M/S. ATULYA MINERALS, JURUDI, KEONJHAR VS	KAJAL SAHOO VS	// // ()
382	D-WP(C)/1195/2025 WP(C)/1450/2025	COMNR OF STATE TAX, COMMISSIONERATE OF CT AND GST, CUTTACK TAPASWAINI PATRA VS	SAIBRATA RATH VS	// // ()
383	D-WPCRL/795/2025 WPCRL/4/2025	STATE OF ODISHA HAREKRUSHNA MAHARANA VS	KABIRAJ PRADHAN VS	// // ()/
384	D-ABLAPL/39020/2024 ABLAPL/480/2025	STATE OF ODISHA RAKESH JENA VS	ALOK KUMAR MOHAPATRA VS	// // ()
385	D-ABLAPL/320/2025 ABLAPL/481/2025	STATE OF ODISHA KRUSHNA CHANDRA MOHANTA VS STATE OF ODISHA	HEMANT KU. TRIPATHY VS	// // () //

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386	D-ABLAPL/1072/2025 ABLAPL/482/2025	KRUPASINDHU PATRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /217 /2024 () //
387	D-ABLAPL/38827/2024 ABLAPL/483/2025	RANJAN MEHER VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH TOWN /98 /2024 () //
388	D-ABLAPL/546/2025 ABLAPL/484/2025	ANUP KUMAR MOHANTY VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	BADAGODA P.S. /800 /2024 () //
389	D-ABLAPL/371/2025 ABLAPL/485/2025	JALADHAR DAS @ JALADHARA DAS VS STATE OF ODISHA	DHANANJAYA NAYAK VS	GOBINDAPUR /266 /2024 () //
390	D-ABLAPL/992/2025 ABLAPL/486/2025	ARJUN @ ARJUN BEHERA @ LOKANATH BEHERA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	AIRPORT /2 /2025 () //
391	D-ABLAPL/1029/2025 ABLAPL/487/2025	AAUAT SINGH @ AYUT SINGH VS STATE OF ODISHA	PRADIP MOHANTY VS	SUNDARGARH TOWN /386 /2024 () //
392	D-ABLAPL/1052/2025 ABLAPL/488/2025	SUDHANSU MOHARANA VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	BANARAPAL /440 /2024 () //
393	D-ABLAPL/607/2025 ABLAPL/489/2025	SAUMENDRA SWAIN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	JATNI P.S. /490 /2024 () //
394	D-ABLAPL/1066/2025 ABLAPL/490/2025	BURHAN AHAMAD @ DURAO @ AFTAR ALI VS STATE OF ODISHA	BHARAT JALLI VS	RAMACHANDRAPUR /199 /2020 () //
395	D-ABLAPL/1077/2025 ABLAPL/491/2025	BISHNU KHARA @ KHORA VS STATE OF ODISHA	KULDEEP MOHANTY VS	TIKIRI /1 /2025 () //
396	D-ABLAPL/859/2025 ABLAPL/492/2025	PARAMANANDA SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 J.M.F.C.(II),CUTTACK(Cuttack) 2(A)CC/0000318/2024
397	D-ABLAPL/902/2025	JAYADEV LENKA	GAURAB DASH	LINGARAJ P.S. /292 /2024

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	ABLAPL/493/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/966/2025 ABLAPL/494/2025	PRASANT DAS @ PRASANT MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DHARMASALA /3 /2025 () //
399	D-ABLAPL/826/2025 ABLAPL/495/2025	CHANTI @ SUNIL PATIKAR VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	BHATILI /360 /2024 () //
400	D-ABLAPL/1043/2025 ABLAPL/496/2025	SUMITRA BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	CHANDABALI /571 /2024 () //
401	D-ABLAPL/80/2025 ABLAPL/497/2025	MEHERUN BIBI VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	KAKATAPUR /5 /2019 () //
402	D-ABLAPL/762/2025 ABLAPL/498/2025	BIJAY KUMAR JENA @ BABUL VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	SOSO /249 /2024 () //
403	D-ABLAPL/821/2025 ABLAPL/499/2025	PITABAS ROUT VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BALIMI /2 /2025 () //
404	D-ABLAPL/380/2025 ABLAPL/500/2025	SUNATH SARANGI VS STATE OF ODISHA	MAHES DAS VS	/ /0 SPECIAL JUDGE,BALANGIR(Balangir)
405	D-ABLAPL/791/2025 ABLAPL/501/2025	DEEPAK DANDPAT VS STATE OF ODISHA	SANGRAM KESHARI MISHRA VS	2(A)CC/0000002/2016 JALESWAR /380 /2024 () //
406	D-ABLAPL/752/2025 ABLAPL/502/2025	SURENDRA NAG VS STATE OF ODISHA	PVS NANAJI ACHARY VS	JEYPURE SADAR /135 /2020 () //
407	D-ABLAPL/1113/2025 ABLAPL/503/2025	ASISH KUMAR BEHURA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /1 /2025 () //
408	D-ABLAPL/1148/2025 ABLAPL/504/2025	KIRAN NAG VS	SARAT KUMAR JENA VS	BARGARH SADAR /430 /2024 ()

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409	D-ABLAPL/1150/2025 ABLAPL/505/2025	STATE OF ODISHA BALARAM MALIK @ BALIA MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// DHARMASALA /3 /2025 ()
410	D-ABLAPL/1200/2025 ABLAPL/506/2025	STATE OF ODISHA SOUMYA SANKAR CHAKRA@RAJA@SOMUYA RANJAN CHAKRA VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// KEONJHAR TOWN /18 /2025 ()
411	D-ABLAPL/1141/2025 ABLAPL/507/2025	STATE OF ODISHA TUKU @ BRAHMANANDA SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	// / /0 J.M.F.C.,TIGIRIA(Cuttack)
412	D-ABLAPL/1201/2025 ABLAPL/508/2025	STATE OF ODISHA K. SAYAMA PATRO VS STATE OF ODISHA	SARAT KUMAR JENA VS	2(A)CC/0000007/2025 RAMBHA (KHALLIKOTE) /344 /2024 ()
413	D-ABLAPL/1146/2025 ABLAPL/509/2025	STATE OF ODISHA BALARAM MALLIK VS STATE OF ODISHA	SURYANARAYAN SAHU VS	// ASKA /10 /2025 ()
414	D-ABLAPL/1198/2025 ABLAPL/510/2025	STATE OF ODISHA SUSANTA KUMAR PATRA @ BABU @ BABU PATRA VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// KEONJHAR TOWN /18 /2025 ()
415	D-ABLAPL/1095/2025 ABLAPL/511/2025	STATE OF ODISHA BAINSHI @ BANSIDHAR DEHURY VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	// CHHENDIPADA /69 /2013 ()
416	D-ABLAPL/135/2025 ABLAPL/512/2025	STATE OF ODISHA MINATI DAS @ MIA DAS VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// SUKINDA /243 /2024 ()
417	D-ABLAPL/1140/2025 ABLAPL/513/2025	STATE OF ODISHA SUREN @ SUREN KUMAR SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// / /0 J.M.F.C., BARKOTE(Debagarh)
418	D-ABLAPL/1094/2025 ABLAPL/514/2025	STATE OF ODISHA KARUNAKAR DAS VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	2(B)CC/0000001/2025 JAGATPUR /604 /2024 ()
419	D-ABLAPL/1083/2025 ABLAPL/515/2025	STATE OF ODISHA MANAS RANJAN PASAYAT VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// CHAMPUA /5 /2025 ()

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420	D-ABLAPL/1096/2025 ABLAPL/516/2025	RANJIT NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MOTANGA /488 /2024 () //
421	D-ABLAPL/1109/2025 ABLAPL/517/2025	RAJ KRISHNA MISHRA VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	/ /0 () //
422	D-ABLAPL/1087/2025 ABLAPL/518/2025	SK. MUSTAK @ MITU VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /392 /2024 () //
423	D-ABLAPL/1105/2025 ABLAPL/519/2025	SANJAY KUMAR JENA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	DHUSURI /8 /2025 () //
424	D-ABLAPL/1074/2025 ABLAPL/520/2025	SAMBHUNATH ROUT VS STATE OF ODISHA	SK. ZAFARULLA VS	SINGLA /50 /2020 () //
425	D-ABLAPL/1053/2025 ABLAPL/521/2025	KUMARI NAYAK VS STATE OF ODISHA	KARUNAKAR GAYA VS	MAHILA (BERHAMPUR) /1 /2025 () //
426	D-ABLAPL/1078/2025 ABLAPL/522/2025	MANOJ KABI VS STATE OF ODISHA	NABA KISHORE GURU VS	NIHALPRASAD /250 /2024 () //
427	D-ABLAPL/1093/2025 ABLAPL/523/2025	ANANDA KANAR VS STATE OF ODISHA	BIJAY JENA VS	RAJNAGAR /395 /2024 () //
428	D-ABLAPL/1107/2025 ABLAPL/524/2025	JAGAN PADHI VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha) 2(B)CC/000001/2025
429	D-ABLAPL/1127/2025 ABLAPL/525/2025	MAHESWAR SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/000009/2025
430	D-ABLAPL/1038/2025 ABLAPL/526/2025	TILOTAMA CHOUDHURY VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL TOWN /158 /2017 () //
431	D-ABLAPL/1202/2025	ASISHA KUMAR PANI	RABINDRA NATH PANDA	JEYPORE VIGILANCE /29 /2024

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	ABLAPL/527/2025	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/1076/2025 ABLAPL/528/2025	NANDALAL @ NANDAKISHORE HANHAGA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /203 /2024 () //
433	D-ABLAPL/1203/2025 ABLAPL/529/2025	SANJAY KUMAR DAS VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHARABEL NAGAR P.S. /154 /2019 () //
434	D-ABLAPL/1130/2025 ABLAPL/530/2025	HAREKRUSNA SWAIN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
435	D-ABLAPL/1187/2025 ABLAPL/531/2025	GANESH PRADHAN VS STATE OF ODISHA	BHABANI SANKAR DAS VS	KAMARDA /170 /2024 () //
436	D-ABLAPL/1191/2025 ABLAPL/532/2025	BALABHADRA DIGAL VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	PHULBANI SADAR /120 /2024 () //
437	D-ABLAPL/1205/2025 ABLAPL/533/2025	SOUMYA SANKAR CHAKRA @ RAJA @ SOMUYA RANJAN CHAKRA VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	KEONJHAR TOWN /17 /2025 () //
438	D-ABLAPL/1322/2025 ABLAPL/534/2025	LILY AGARWAL VS STATE OF ODISHA	ASUTOSH MOHANTY VS	CDA-II /4 /2025 () //
439	D-ABLAPL/1323/2025 ABLAPL/535/2025	DEEPAK AGARWAL VS STATE OF ODISHA	ASUTOSH MOHANTY VS	CDA-II /4 /2025 () //